

on the 17th. July, 1990, if so, what are the details thereof; and

(b) what steps have been taken to give protection to the Indian fishermen by the Indian Coast Guards?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir. However, on the 17th July, 1990, the Sri Lankan Navy fired upon two Indian fishing boats which had transgressed into the Sri Lankan waters west of Kachchativu, injuring 3 fishermen. 4 other fishermen from these boats were also beaten up by them.

(b) Patrolling and surveillance of the Paik Bay/Palk Strait by the Indian Navy and the Coast Guard has been intensified. The Govt. of Tamil-Nadu have also warned Indian fishermen not to cross the International Boundary Line for fishing activities.

Indigenous Super-Computer

3126. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a prototype of the country's first indigenous commercial super-computer, based on parallel processing technology was dedicated to the nation on the 17th August, 1990;

(b) if so, to what extent India has been able to produce super computer prototypes; and

(c) what would be its annual production?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF M. G. K. MENON): (a) and (b) The Centre for Development of Advanced Computing (CDAC). Pune has developed a 64-node parallel processing system with a performance rating of 270 Megaflops. CDAC organised a Technology Transfer meet for this parallel machine on 17th August, 1990. This approach of parallel processing will en-

able India to have computers for a wide range of applications with high performance rating in the range of super computers.

(c) The technology developed by CDAC is now ready for transfer to Indian industry. It is too early to estimate the annual production.

Infrastructure to Engineering College:

3127. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to end capitation fee in engineering colleges and has decided to set up regional authorities to inspect all such colleges in the country;

(b) if so, whether 80 per cent infrastructure would be given to the colleges;

(c) whether colleges with 80 per cent infrastructure would be given specified time to provide all needed equipments and facilities; and

(d) by when this would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) The Government is opposed to the charging of capitation fee for admission. The All India, Council for Technical Education has finalise guidelines on admissions which link admissions with merit. The Regional Committee of the AICTE has been set up and their Committees propose to visit such, engineering colleges.

(b) to (d) For according approval, the AICTE decided: —.

—Colleges which are viable will be given approval by the AICTE.

—Colleges which are not fully viable but have the potential will be given sometime to measure up before they are finally approved or disapproved.

—Colleges which are not fully viable and have no potential to develop should be disapproved.